NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 39

C.P. (IB)/1078(MB)2023

CORAM:
SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **19.06.2024**

NAME OF THE PARTIES: SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA V/s DEBJANI R. GHOSH

Section 95(1) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

1. Ms. Ranjita Kumar, Ld. Counsel for the Petitioner present. Mr. Akash Agarwal, Ld. Counsel for the Respondent present.
2. Ld. Counsel for the Financial Creditor seeks some time since the arguing counsel is not available.
3. List this matter on **02.07.2024**.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

/NP/